

**THE GAUHATI HIGH COURT AT GUWAHATI**  
***(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)***

**NOTIFICATION**

*Dated Guwahati the 5<sup>th</sup> March, 2012*

NO.HC.VII-10/2012/ **1662** /A. Shri Pratim Kumar Bora, Civil Judge & Asstt. Sessions Judge, NO.2, Cachar, Silchar is transferred and posted as Civil Judge & Asstt. Sessions Judge, Morigaon, vice Shri Satya Nath Sarma transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ **1663** /A. Smti Indira Barman, Civil Judge & Asstt. Sessions Judge, NO.3, Kamrup, Guwahati is posted against the vacant post of Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup, Guwahati.

Smti Barman will hand over charge of her Court and Office to the senior Addl. District and Sessions Judge, Fast Track Court, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-10/2012/ **1664** /A. Shri Satya Nath Sarma, Civil Judge & Asstt. Sessions Judge, Morigaon is transferred and posted as Civil Judge & Asstt. Sessions Judge, NO.3, Kamrup, Guwahati, vice Smti Indira Barman posted at the same station as Civil Judge & Asstt. Sessions Judge, NO.2.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join at his new place of posting immediately.

By order,  
*Sd/- Smti R.K. Phukan,*  
**REGISTRAR GENERAL**